

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
STARRED QUESTION NO.205  
TO BE ANSWERED ON 05.03.2020**

**CHARGING INFRASTRUCTURE FOR ELECTRIC VEHICLES**

**\*205. SHRI GIRISH BHALCHANDRA BAPAT:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government is encouraging people to use electric vehicles instead of gasoline/diesel vehicles;**
- (b) whether any action plan has been prepared to provide infrastructure like charging stations etc. for the said vehicles; and**
- (c) if so, the details thereof including plan for proper upkeep / maintenance of these charging stations?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW &  
RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT  
& ENTREPRENEURSHIP**

**( SHRI R.K. SINGH)**

**(a) to (c) : A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO.205 TO BE ANSWERED IN THE LOK SABHA ON 05.03.2020 REGARDING CHARGING INFRASTRUCTURE FOR ELECTRIC VEHICLES.**

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**(a) : Yes, Sir. Government is providing incentives to the consumers for adoption of Electric Vehicles (EVs). Some of the incentives are as follows:**

- (i) The Government has launched the National Electric Mobility Mission Plan (NEMMP) 2020 which provides for the vision and roadmap for the faster adoption of electric vehicles and their manufacturing in the country. This plan has been designed to enhance national fuel security, to provide affordable and environmentally friendly transportation and to enable the Indian automotive industry to achieve global manufacturing leadership.**
- (ii) Under Phase-I of Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME-India) Scheme, the Department of Heavy Industry sanctioned about 500 Charging Stations/ Infrastructure for about Rs. 43 Crore (approx.) in cities like Bangalore, Chandigarh, Jaipur and NCR of Delhi.**
- (iii) Phase-II of FAME-India Scheme will mainly focus on supporting electrification of public & shared transportation, and aims to support through incentives about 7000 e-Buses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers. In addition, creation of charging infrastructure will be also supported to address range anxiety among users of electric vehicles. The scheme provides for INR 1000 Crores for installation of Charging Infrastructure for Electric Vehicles for year 2019-22. Under Phase-II of Fame India Scheme, Department of Heavy Industry has sanctioned 2,636 EV Charging Stations amounting to Rs 500 Crore (Approx.) in 62 cities across 24 States/UTs till date.**
- (iv) Recent initiatives taken by the Government to promote Electric Vehicles:**
  - ✓ GST on EVs has been reduced from 12% to 5%**
  - ✓ Income tax rebate of up to INR 1.5 lakhs on interest payable on loans for purchase of EVs**
  - ✓ Customs duty exemptions on parts exclusively used in EVs (e-drive assembly, on-board charger, e-compressor, and charging gun)**

**(b) & (c): Yes, Sir, following actions have been taken to facilitate installation of charging infrastructure for electric vehicles:**

- (i) No license requirement for charging of Electric Vehicles: Ministry of Power on 13.04.2018 has issued clarification on Charging Infrastructure for Electric Vehicles with reference to the provisions of the Electricity Act, 2003.**
- (ii) Charging Infrastructure for Electric Vehicles – Revised Guidelines and Standards: The Government of India have, after extensive consultations with State Governments, different departments/agencies of Central Government and the stakeholders issued “Charging Infrastructure for Electric Vehicles – Guidelines and Standards” dated 14.12.2018, which was further revised on 01.10.2019 to roll out EV Public Charging Infrastructure as national priority.**
- (iii) Grid Connectivity and Safety regulations: Central Electricity Authority (CEA) has issued amendments to following regulations of CEA:**
  - 1. Central Electricity Authority (Technical Standards for Connectivity to the Distributed Generation Resources) Amendment Regulations, 2019.**
  - 2. Central Electricity Authority (Measures relating to Safety and Electric Supply) Amendment Regulations, 2019.**
- (iv) Ministry of Housing and Urban Affairs (MoHUA) has issued following amendments to building by-laws and Urban and Regional Development Plan Formulation for facilitation of Charging Infrastructure for Electric Vehicles:**
  - a. Amendments in Model Building Bye-Laws (MBBL – 2016) for Electric Vehicle Charging Infrastructure.**
  - b. Amendments in Urban and Regional Development Plans Formulation and Implementation Guidelines (URDPFI – 2014) for Electric Vehicle Charging Infrastructure.**
- (v) EESL and NTPC have installed Public Charging Stations (PCS) at various locations. EESL has installed 68 PCS while NTPC has installed 72 PCS in various cities across the country.**